

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTH ZONE,
CHENNAI

ORIGINAL APPLICATION NO.06 OF 2022

IN THE MATTER OF:

PV.Subramanya Varma
S/o Achyutha Rama Raju,
Hyderabad

Versus

State of Telangana,
Rep.by its Principal Secretary,
EFS & T Department & Others.

REPORT OF THE MINES AND GEOLOGY- (R6)

Place: Chennai
Date: 23.05.2024


H.Yasmmeen Ali
Counsel for the Respondent No.6

REPORT OF ASST.DIRECTOR OF MINES & GEOLOGY, SANGAREDDY
IN O.A No:6 of 2022 FILED IN THE HON'BLE NGT, S.Z, CHENNAI

It is submitted that the District Collector, Sangareddy District has directed me to go through the directions of the Hon'ble NGT (SZ) Chennai in O.A.No.06 of 2022 (SZ) dtd: 31.01.2024 & 15.03.2024 and submit detailed report as per the orders of Hon'ble NGT in coordination with the Pollution Control Board Officials within a week and also submit a Counter in the matter before the Hon'ble NGT. The operative portion of the order dt:31.01.2024 of Hon'ble NGT,(SZ) Chennai (Point No:2) reads as,

" 2.The report of the Telangana SPCB appears to be incorrect, as the units are operating though they were not operational at the time of inspection. Let the Department of Mines and Geology and the District Collector file a report in this regard "

In this connection it is submitted that as per the instructions the matter (point No:2 of the NGT orders) has been enquired in coordination with the Environmental Engineer, TSPCB, Regional Office-I at Sangareddy and the detail report is submitted below.

It is submitted that, on 17.01.2022 one Sri P.V.Subramanya Varma has filed one Original Application O.A. No:6 of 2022 in the Hon'ble NGT (SZ), Chennai with a prayer to initiate stringent action against illegal stone crushers functioning without obtaining Pollution Control Board Clearances in Rangareddy and Sangareddy District. Out of the (21) crushers mentioned in the O.A, (6) crushers pertain to Sangareddy District. The details are submitted below.

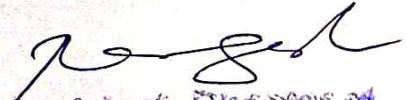
Sl. No	Name of the Stone crusher	Location
1	M/s. Pulluri Mining & Logistics Pvt. Ltd., Unit-I	Sy. Nos. 196, 197 and 198, Kollur (v), Ramachandrapuram (M), Sangareddy District.
2	M/s. Arkid Infra	Sy. Nos. 192, 193, 194, 195, 196, 197 & 198, Kollur (V), Ramachandrapuram (M), Sangareddy District.
3	M/s. Hi-Tech Stone & Robos and Industry	Sy. Nos.193 & 194, Kollur, Sangareddy District
4	M/s. Gold Dust Ventures LLP	Sy.Nos.192 to 198, Kollur (V), Ramachandrapuram (M), Sangareddy District
5	M/s Sri Sai Balaji Stone Crushers	Sy.Nos.192 to 198, Kollur (V), Ramachandrapuram (M), Sangareddy District
6	M/s. Hanuma Enterprises	Sy. No. 12E, Osman Nagar (V), Ramachandrapuram (M), Sangareddy District.


Assistant Director of
Mines & Geology
Sangareddy District

In this connection it is submitted, that as per the instructions of the District Collector, Sangareddy District and also as per the instructions received from the Director of Mines & Geology from time to time this office Technical staff have attended the joint inspections conducted on 03.09.2022 and 03.11.2022 by the joint inspection team consisting of officials from Vigilance & Enforcement, Revenue Department, TSPCB, Electricity and Mines & Geology Departments on the above said stone crushers. During the inspections it was found that all the above (6) stone crushers were running without any permissions from TSPCB and Mining Dept. Therefore, all the crushers were stopped and instructed to close the crushers immediately. Subsequently, in compliance of the orders issued by the Hon'ble NGT(SZ), Chennai, (5) stone crushers were dis-mantled by the TSPCB & Revenue authorities so that no crushing activity takes place.

However, one stone crusher by name M/s Sri Sai Balaji Stone Crushers was sealed by the TSPCB and Revenue officials on 03.11.2022. Further, it was informed that the TSPCB Board officials have levied Environmental Compensation Fee of Rs. 30,25,000/- against M/s Sri Sai Balaji Stone Crushers for the violations observed vide their order dated 12.11.2022. As on date they have not paid the Environmental Compensation Fee. In this regard the Environmental Engineer, TSPCB, R.O-I, Sangareddy has requested the District Collector, Sangareddy on 13.02.2023 to invoke the Revenue Recovery Act for recovery of Environmental Compensation Fee of Rs. 30,25,000/- from M/s Sri Sai Balaji Stone Crushers, Kollur(v), R.C.Puram (m)

Further, it is submitted that the Pollution Control Board officials along with Sri P.V.Subramanya Varma , Petitioner and Sri V.B.Subramanyam , Advocate & Counsel for the Petitioner inspected the crushers in the subject area on 28.01.2024 as per orders of the Hon'ble NGT and observed the operational status of the Crushers. It was found that out of the (06) crusher units, (05) Crusher units were dismantled and (01) crusher unit by name M/s Sri Sai Balaji Stone Crushers is under non-operation. Further, it was informed that the TSPCB will carry out periodical monitoring of the unit to ensure that unit will not carry the operations.


Assistant Director of
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Further, it is submitted that this office Technical staff on 26.03.2024 have attended the joint inspection conducted by the joint inspection team consisting of officials from Vigilance & Enforcement, Revenue Department, TSPCB, Electricity and Mines & Geology departments on the stone crusher held by M/s Sri Balaji Rock Industry at Sy.Nos.193 & 194 Kollur Village, Ramachandrapuram Mandal, Sangareddy District. At the time of inspection the crusher unit was not functioning. There are no indications of recent crushing activity. Conveyor belts were removed and kept aside. Rock boulders were stocked irregularly towards North-East to North-West side of the crusher. Further, finished stock was observed in the premises of the crusher site. It is also observed that the power supply to the crusher was dis-connected w.e.f: 17.12.2020. The crusher was Sealed by the TSPCB officials earlier and the same was found intact. (Photographs showing the crusher inspection site is herewith enclosed).

Therefore, the present status of the (6) stone crushers pertaining to Sangareddy District is submitted below.

Sl. No	Name of the Stone crusher	Location	Present status
1	M/s. Pulluri Mining & Logistics Pvt. Ltd., Unit-I	Sy. Nos. 196, 197 and 198, Kollur (v), Ramachandrapuram (M),	Dismantled & Non-functioning, Machinery removed
2	M/s. Arkid Infra	Sy. Nos. 192, 193, 194, 195, 196, 197 & 198, Kollur (V), Ramachandrapuram (M),	Dismantled & Non-functioning Machinery removed
3	M/s. Hi-Tech Stone & Robos and Industry	Sy. Nos.193 & 194, Kollur(v) Ramachandrapuram (M),	Dismantled & Non-functioning. Machinery removed
4	M/s. Gold Dust Ventures LLP	Sy.Nos.192 to 198, Kollur (V), Ramachandrapuram (M),	Dismantled & Non-functioning. Machinery removed
5	M/s Sri Sai Balaji Stone Crushers	Sy.Nos.192 to 198, Kollur (V), Ramachandrapuram (M),	Sealed, Conveyor belts removed & Non-functioning
6	M/s. Hanuma Enterprises	Sy. No. 12E, Osman Nagar (V), Ramachandrapuram (M),	Dismantled & Non-functioning. Machinery removed

Dt:27.04.2024

Asst. Director of Mines & Geology, I/c.,
Sangareddy District.

Assistant Director of
Mines & Geology
Sangareddy District

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